

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.06.2024** THROUGH PHYSICAL HEARING





PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Professor Shamsuddin Mohammed Rela
Vs
Ravindranath GE Medical Associates Pvt Ltd
& 3 Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; IA/2(CHE)/2023

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	Mr TK BHASKAR, ADV w/ Mr PRANAV G, ADV Mr NIRANJAN P RAO, ADV	FOR R-2	 D/1004/2018
2)	MR. ABHIJNAN JHA, ADV. MS. SADHVI CHHABRA, ADV.	FOR R-3 & 4	 D/1841/2022
3)	MR. R. VENKATAVARADAN, ADV. MR. V. N. BALAKISHORE, ADV.	FOR PETITIONER	
4)	Mr. R. Shankarayanan, Senior Advocate Mr. Arun Kartik Mohan & Ms. Ashwini Vaidialingam, Advocates	FOR R-1	



202. CP/1435/2019

Comp.Appl/35(CHE)/2021
IA/2(CHE)/2023

COMMON ORDER

Present: Shri. R. Venkatavaradan, Ld. Counsel along with Shri. V.N. Balakishore for the Applicant.

Shri. R. Shankarnarayanan, Ld. Sr. Counsel along with Shri. Arun Karthik Mohan and Ms. Ashwini Vaidialingam for R1.

Shri. T.K. Bhaskar, Ld. Counsel along with Shri. Pranav G., and Shri. S. Niranjana Rao for R2.

Shri. Abhijnan Jha, Ld. Counsel along with Ms. Sadhvi Chhabra for R3 to R4.

Arguments on behalf of the Petitioner in the petition and the applications concluded.

Arguments partly advanced on behalf of Respondent No.1/Company.

List the petition and the applications for further arguments on **25.06.2024 at 2.30 P.M. (Physical Hearing)**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs